

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 130
(IB)-37(PB)/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors.	...	Applicant/Petitioner
Vs		
Fantastic Buildcon Pvt.Ltd. & Ors.	...	Respondent

Order under 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 28.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Krishna Kumar Advocate
For Respondent : Mr Rakesh Kumar, Ms Preeti Kashyap, Advs. in CA 857
For Liquidator : Mr. Om Prakash Vijay, Liquidator & B. Vinod Kanna, Adv.

ORDER

List the matter for physical hearing on 11.08.2021 at the top of the list.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

28.07.2021
DPK